

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax- 23753923

Petition No.108/TT/2014

Date: 17.8.2015

To
The Deputy General Manager,
Power Grid Corporation of India Limited (PGCIL),
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Approval for determination of Transmission Tariff from DOCO to 31.03.2019 for (A) Nellore-Thiruvalam 400 KV D/C Quad line, (B) Extension of 400/220 KV substation at Nellore- Thiruvalam 400 KV D/C Quad line, (B) Extension of 400/220 KV substation at Nellore, (C) Extension of 400/220 KV substation at Thiruvalam, (D) 1X50 MVAR line reactor at both ends of each circuit of Nellore- Thiruvalam-Melakottaiyur 400KV D/C along with 450 ohms NGR and (E) Thiruvalam and Melakottaiyur Substations under Transmission System associated with System Strengthening -XVIII in Southern Regional Grid in Southern Region for tariff block 2014-19.

Sir,

I am directed to refer to the Commission's letter dated 13.4.2015 in the above said petition wherein PGCIL was directed to file additional information on affidavit (copy enclosed), with advance copy to the respondents latest by 29.5.2015.

2. The above said information has still not been filed. You are requested to furnish the same before 4.9.2015.

Yours faithfully,

Sd/-
(V.Sreenivas)
Deputy Chief (Legal)